

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AMARAVATI**

SUB: INCHARGE ARRANGEMENTS – Nomination of the Presiding Officers of the POC SO Courts, Principal Magistrates of the Juvenile Justice Boards, Chairmen-cum-Principal District Judges and Secretaries of the District Legal services Authorities to participate in the Annual State Level Stakeholders Consultation-2026 on '10 Years of the Juvenile Justice (Care and Protection of Children) Act, 2015' on 05.09.2026 at Dr. B.R.Ambedkar Kala Vedika, Vijayawada and deputation of Smt. Atluri Sindhura, Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Tiruvur, Krishna District to act as Master of Ceremony – Relief arrangements - Orders Issued - Regarding.

READ: High Court's letter Roc.No.72/JJ Cell/2026, dated 01.09.2026 from the Registrar (Administration)-cum-Nodal officer for JJC.

ORDER ROC.NO.749/2026-B.SPL. DATED:03.09.2026

The High Court made the following order:-

The Officers mentioned in the column number 02 have been nominated to participate in the **the Annual State Level Stakeholders Consultation-2026 on '10 Years of the Juvenile Justice (Care and Protection of Children) Act, 2015' on 05.09.2026 at Dr. B.R.Ambedkar Kala Vedika, Vijayawada.**

SL. NO.	NAME AND DESIGNATION OF THE OFFICER
(1)	(2)
	ANANTHAPURAMU DISTRICT
1.	SRI ERUGULA BHIMA RAO Principal District And Sessions Judge, Ananthapuram
2.	SRI S.CHINA BABU, Judge, Special Court for trial of Offences under the Protection of Children against Sexual Offences Act, 2012, Ananthapuramu.
3.	SRI N.RAJASEKHAR Secretary, District Legal Services Authority, Ananthapuram
4.	SMT. R.HARIKA I Additional Civil Judge (Junior Division) -cum-I Additional Judicial Magistrate of First Class, (Juvenile Court), Ananthapuramu.

	CHITTOOR DISTRICT
5.	SMT. ARUNA SARIKA Principal District and Sessions Judge, Chittoor and who is holding full additional charge of the post of Judge, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Chittoor.
6.	SMT. M.S.BHARATHI Secretary, District Legal Services Authority, Chittoor.
7.	P.RAMA DEVI, I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Tirupati, who is holding Full Additional Charge of the post of III Additional Civil Judge (Junior Division)-cum-III Additional Judicial Magistrate of First Class, Tirupati (Juvenile Court)
	EAST GODAVARI DISTRICT
8.	SMT. G.CHANDRA MOULESWARI II Additional District and Sessions Judge, East Godavari at Amalapuram
9.	SMT. K.SREE DEVI Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), East Godavari at Kakinada.
10.	SMT. Y.SRILAKSHMI Secretary, District Legal Services Authority, East Godavari at Rajamahendravaram.
11.	SMT. N.REDDY PRASANNA Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Rajamahendravaram, who is holding full additional charge of the post of III Additional Civil Judge (Junior Division) (Juvenile Court), Rajamahendravaram.
	GUNTUR DISTRICT
12.	SRI B.SAI KALYAN CHAKRAVARTHY Principal District and Sessions Judge, Guntur
13.	SMT. SHAMI PARVIN SULTHANA BEGUM Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Guntur.
14.	SMT. M.INDIRA PRIYADARSHINI Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Tenali, Guntur District
15.	SRI SYED ZIAYUDDIN Secretary, District Legal Services Authority, Guntur.
16.	SMT MYLABATHULA SOBHA RANI IV Additional Civil Judge (Junior Division) (Juvenile Court), Guntur

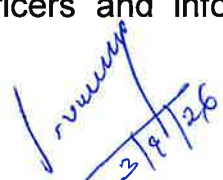
	KADAPA DISTRICT
17.	SRI G.RAMA GOPAL Principal District and Sessions Judge, Kadapa.
18.	SRI M.A.SOMASEKHAR Special Court for trial of Offences under the Protection of Children from Sexual Offences (POCSO) Act, 2012, Kadapa.
19.	SRI SHAIK BABA FAKRODDIN Secretary, District Legal Services Authority, Kadapa.
20.	MS. MELLAM RESHMA I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Kadapa. (Juvenile Court , notified as CID Court)
	KRISHNA DISTRICT
21.	DR. C.YAMINI Principal District and Sessions Judge, Krishna at Machilipatnam
22.	SRI V.S.S.SRINIVASA SARMA, I Additional District and Sessions Judge, Machilipatnam, incharge of the Judge, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Krishna at Machilipatnam.
23.	SMT. K.JAYALAKSHMI Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Krishna at Vijayawada.
24.	SMT. S.VARALAKSHMI Secretary, District Legal Services Authority, Krishna at Machilipatnam.
25.	SMT. NETTEM RADHIKA II Additional Chief Judicial Magistrate (Juvenile Court), Vijayawada
	KURNOOL DISTRICT
26.	SRI P.VASU Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-cum- VI Additional District and Sessions Judge. Kurnool, who is holding full additional charge of the post of Principal District and Sessions Judge, Kurnool
27.	SRI E.RAJENDRA BABU Special Court for trial Offences under the protection of Children from sexual offences Act, 2012 (POCSO), Kurnool
28.	SRI B.LEELA VENKATA SESHADRI Secretary, District Legal Services Authority, Kurnool.
29.	MS. G.APARNA I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class (Juvenile Court) Kurnool (notified as CID Court)
	NELLORE DISTRICT
30.	SRI A.NARASIMHA MURTHY Principal District and Sessions Judge, Nellore.

31.	SMT. K.SAILAJA Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Nellore.
32.	SMT. Y.J.PADMA SREE Secretary, District Legal Services Authority, Nellore.
33.	SMT. L.SARADA REDDY II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, Nellore. (Juvenile Court), Nellore.
PRAKASAM DISTRICT	
34.	SRI A.SATYANAND Principal District and Sessions Judge, Prakasam at Ongole.
35.	MS. KANUGULA SAILAJA Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Prakasam at Ongole.
36.	SRI CH.V.RAMA KRISHNA Additional Civil Judge (Senior Division), Ongole, who is holding full additional charge of the post of Secretary, District Legal Services Authority, Prakasam at Ongole.
37.	MS. SHAIK ROSHAN, II Additional Civil Judge (Junior Division)-cum-II Additional Judicial Magistrate of First Class, (Juvenile Court), Ongole (notified as CID Court)
SRIKAKULAM DISTRICT	
38.	SMT. K.SUNITHA Principal District and Sessions Judge, Srikakulam.
39.	SRI Y.BENNAYYA NAIDU, I Additional District and Sessions Judge, Srikakulam, who is holding full additional charge of the post of Judge, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Srikakulam, during the training period of Smt. Nakka Suneetha.
40.	SRI K.HARI BABU Secretary, District Legal Services Authority, Srikakulam
41.	SMT. K. MOHIDEEN ZAMRUTH BEGUM I Additional Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, (Juvenile Court), Srikakulam (notified as CID Court)
VISAKHAPATNAM DISTRICT	
42.	DR. M.RAMAKRISHNAM RAJU Judge, Family Court-cum-V Additional District and Sessions Judge, Visakhapatnam.
43.	SMT. P.MANGA KUMARI Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Visakhapatnam.
44.	SRI R.SANYASI NAIDU Secretary, District Legal Services Authority, Visakhapatnam

45.	SMT. P.PRADEEPA I Additional Chief Judicial Magistrate, Visakhapatnam, who is holding full additional charge of the post of II Addl Chief Judicial Magistrate (Juvenile Court) Visakhapatnam
VIZIANAGARAM DISTRICT	
46.	SMT. M.BABITHA Principal District and Sessions Judge, Vizianagaram
47.	SRI B.APPALA SWAMY Judge, Family Court-cum-III Additional District and Sessions Judge, who is holding full additional charge of the post of the Judge, Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012, Vizianagaram
48.	SRI A.KRISHNA PRASAD, Secretary, District Legal Services Authority, Vizianagaram
49.	SRI M.S.H.R.TEJA CHAKRAVARTHY Additional Civil Judge (Junior Division) (Juvenile Court), Vizianagaram (notified as CID Court)
WEST GODAVARI DISTRICT	
50.	SMT. S.SREE DEVI Principal District and Sessions Judge, West Godavari at Eluru
51.	KUM. K.VANISREE Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), West Godavari at Eluru.
52.	SRI B.LAKSHMI NARAYANA Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2021 (POCSO), Bhimavaram.
53.	SMT. NAGEEDI SRILAKHSMI, Secretary, District Legal Services Authority, West Godavari at Eluru.
54.	Ms. RACHANA BANDI II Additional Civil Judge (Junior Division) (Juvenile Court), Eluru.

Further, Smt. Atluri Sindhura, Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Tiruvur, Krishna District to act as Master of Ceremony, is deputed to act as Master of Ceremony to the above said programme.

The Units Heads are requested to make necessary incharge arrangements to the above nominated Judicial Officers and inform the same to the High Court.


REGISTRAR (VIGILANCE)

To

1. The officers concerned.

2. The Incharge officers.
3. The Registrar General, High Court of Andhra Pradesh (for information).
4. The Registrar (I.T-cum-C.P.C), High Court of Andhra Pradesh, Amaravati (with a request to place the same in the High Court's website)
5. The Principal District Judges,
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram,
Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore,
Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram,
West Godavari at Eluru.
6. The I Additional District Judges,
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram,
Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore,
Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram,
West Godavari at Eluru.
7. The District Treasury Officers,
Ananthapuramu, Chittoor, Kakinada, Krishna at Machilipatnam,
Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam,
Vizianagaram, West Godavari at Eluru.